

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES
IN THE MONTH OF JULY, 2016 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
CIVIL (MAIN) CASE:												
1	RFA	63	4	0	2	0	1	0	0	0	3	64
2	MFA	5	0	0	1	0	0	0	0	0	1	4
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	22	0	0	0	0	2	0	0	0	2	20
5	FAO	9	0	0	1	0	0	0	0	0	1	8
6	ARB. P	17	2	0	0	0	1	0	0	0	1	18
7	ARB. A	3	0	0	1	0	0	0	0	0	1	2
8	MAT APPL	28	2	0	3	0	0	0	0	0	3	27
9	FA	30	0	0	1	0	0	0	0	0	1	29
10	MAC	312	9	0	0	0	13	0	0	0	13	308
11	ITA	3	0	0	0	0	0	0	0	0	0	3
12	CROSS OBJECTION	24	1	0	0	0	0	0	0	0	0	25
13	LA. APPL	158	11	0	0	0	12	0	0	0	12	157
14	CE. REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	57	6	0	1	0	10	0	0	0	11	52
16	REV. PET	8	2	0	1	0	0	0	0	0	1	9
17	Tr. P (C)	6	0	0	0	0	0	0	0	0	0	6
18	CONT. CAS (C)	12	12	0	1	0	2	0	0	0	3	21
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0
21	CO. PET	1	0	0	0	0	0	0	0	0	0	1
22	WP (C)	1048	209	0	18	0	79	0	0	0	97	1160
23	WA	77	28	0	1	0	0	0	0	0	1	104
24	WP (C) (PIL)	23	2	0	2	0	0	0	0	0	2	23
25	WP (C) (CAT)	4	1	0	0	0	0	0	0	0	0	5
26	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0
27	RSA/SA	191	5	0	0	0	18	0	0	0	18	178
28	SAO	1	0	0	0	0	0	0	0	0	0	1
29	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
30	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
TOTAL		2102	294	0	33	0	138	0	0	0	171	2225

CIVIL (MISC) CASE :												
31	CM.APPL	390	0	0	3	0	8	0	0	0	11	379
32	CAVEAT	1	0	0	0	0	0	0	0	0	0	1
TOTAL		391	0	0	3	0	8	0	0	0	11	380
CRL. (MAIN) CASE :												
33	CRL.A(J)	147	6	0	1	0	0	0	0	0	1	152
34	CRL.A	75	3	0	1	0	1	0	0	0	2	76
35	CRL.REV.P	159	18	0	0	0	15	0	0	0	15	162
36	CRL.PETN	34	6	0	0	0	9	0	0	0	9	31
37	CRL.LP	8	0	0	2	0	0	0	0	0	2	6
38	CRL(D)REF.	1	0	0	0	0	0	0	0	0	0	1
39	TRP(CRL)	0	1	0	0	0	0	0	0	0	0	1
40	WP(CRL)	3	1	0	0	0	0	0	0	0	0	4
41	CONT.CAS(CRL)	3	0	0	1	0	0	0	0	0	1	2
42	AB	9	11	0	0	0	15	0	0	0	15	5
43	BA	2	3	0	0	0	2	0	0	0	2	3
TOTAL		441	49	0	5	0	42	0	0	0	47	443
CRL (MISC) CASE :												
44	CRL.M.APPL	53	0	0	0	0	2	0	0	0	2	51
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
TOTAL		53	0	0	0	0	2	0	0	0	2	51
GRAND TOTAL		2987	343	0	41	0	190	0	0	0	231	3099

HIGH COURT OF TRIPURA, AGARTALA
DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE YEAR -WISE PENDENCY OF CASES AT THE END OF JULY, 2016 IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2002	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	TOTAL PENDENCY
CIVIL (MAIN) CASES:																
1	RFA	0	0	0	0	0	0	0	1	3	8	13	11	14	14	64
2	MFA	0	0	0	0	0	0	1	0	0	1	1	1	0	0	4
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	0	0	0	0	4	4	6	6	0	20
5	FAO	0	0	0	0	0	0	0	0	2	0	2	1	1	2	8
6	ARB.P	0	0	0	0	0	0	0	0	0	0	0	0	1	17	18
7	ARB.A	0	0	0	0	0	0	0	0	1	1	0	0	0	0	2
8	MAT APPL	0	0	0	0	0	0	0	0	1	2	3	5	8	8	27
9	FA	0	0	0	0	0	0	0	0	3	1	3	7	11	4	29
10	MAC	0	0	0	0	0	0	0	0	3	10	91	96	68	40	308
11	ITA	0	0	0	0	0	0	0	0	0	0	3	0	0	0	3
12	CROSS OBJECTION	0	0	0	0	0	0	0	0	0	2	7	9	4	3	25
13	LA.APPL	0	0	0	0	0	1	2	3	2	8	45	48	36	12	157
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	0	0	0	1	0	0	0	12	39	52
16	REV.PET	0	0	0	0	0	0	0	0	0	0	0	1	1	7	9
17	TRP(C)	0	0	0	0	0	0	0	0	0	0	0	0	5	1	6
18	CONT.CAS (C)	0	0	0	0	0	0	0	0	0	0	0	1	0	20	21
19	CONT:APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CO.APPL	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	CO.PET	0	0	0	0	0	0	0	0	0	0	0	0	1	0	1
22	WP(C)	1	0	1	4	4	3	7	7	28	21	54	130	222	678	1160
23	WA	0	0	0	0	0	0	0	1	0	5	3	16	19	60	104
24	WP(C) (PIL)	0	0	0	0	0	0	0	0	0	0	0	5	10	8	23
25	WP(C) (CAT)	0	0	0	0	0	0	0	0	0	0	1	0	3	1	5
26	WP(C) (HC)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	RSA/SA	0	1	0	0	2	1	1	2	7	19	47	36	43	19	178
28	SAO	0	0	0	0	0	0	0	0	0	0	0	0	1	0	1
29	EX.PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	EL.PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL		1	1	1	4	6	5	11	14	51	82	277	373	466	933	2225

Twenty Writ Appeals of 2010, 2012, 2013, 2014, 2015 & 2016 can not be listed as none of the Hon`ble puisne Judges can hear these.
WP(C) No.264/2002 & RSA No.44/2004 have been restored as per Hon`ble Court`s Order dated 07.06.2016 and 29.07.2016 repectively.

Sl. No.	CATEGORY OF CASES	2002	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	TOTAL PENDENCY
CIVIL (MISC) CASE																
31	CM.APPL	0	0	0	0	0	2	15	21	26	57	81	100	77	0	379
32	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	1	0	1
TOTAL		0	0	0	0	0	2	15	21	26	57	81	100	78	0	380
CRL. (MAIN) CASE																
33	CRL.A (J)	0	0	0	0	0	0	0	0	1	2	13	25	68	43	152
34	CRL.A	0	0	0	0	0	0	0	0	0	3	7	16	30	20	76
35	CRL.REV.P	0	0	0	0	0	0	1	4	0	25	11	45	38	38	162
36	CRL.PETN	0	0	0	0	0	0	0	0	0	12	4	4	4	7	31
37	CRL.LP	0	0	0	0	0	0	0	0	0	0	0	0	0	6	6
38	CRL(D) REF.	0	0	0	0	0	0	0	0	0	0	0	0	1	0	1
39	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1
40	WP (CRL)	0	0	0	0	0	0	0	0	0	0	0	1	1	2	4
41	CONT.CAS (CRL)	0	0	0	0	0	0	0	0	0	0	1	0	1	0	2
42	AB	0	0	0	0	0	0	0	0	0	0	0	0	0	5	5
43	BA	0	0	0	0	0	0	0	0	0	0	0	0	1	2	3
TOTAL		0	0	0	0	0	0	1	4	1	42	36	91	144	124	443
CRL (MISC) CASE																
44	CRL.M.APPL	0	0	0	0	0	0	4	2	3	14	13	9	6	0	51
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL		0	0	0	0	0	0	4	2	3	14	13	9	6	0	51
GRAND TOTAL		1	1	1	4	6	7	31	41	81	195	407	573	694	1057	3099